

सेवा में,

अवर सचिव,

SO(Est.)

13/2/25

निर्धार विधान सेवा सचिवालय,  
पटना ।

विषय - सम्पत्ति विनली (संपत्ति) रति से जेंकें में,

~~14/2/25~~

प्रति - आपका लापों 345 दिने 06/2/25.

महाराष्ट्र,

2441

19/2/25

345/2- विषय- प्रांतीय पत्र से आलोच  
के आपका सम्पत्ति सम्पत्ति विनली दूक में  
सम्पत्ति नए रहा है ।

दुपचा प्राप्ति (बीमा) की जां ।

31/3/25 - पपोर

दिनांक - 13/2/25

विभागाध्यक्ष,

उत्तरीय मण्डल -

आप (सचिव) (सहाय)

मान. (सचिव), (सहाय) (सहाय)

विभाग - विधान (सचिव)

पटना



## Declaration of Assets and Liabilities

Year- 2024-25

I **JANMEJAY SHUKLA** son of **SRI BASHISTH SHUKLA** aged 44 years, belonging to **BIHAR ADMINISTRATIVE SERVICE** and presently working as **PS (Govt.), Honorable Whip, Ruling Party, Bihar Vidhan Sabha** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name: Aarna	Dependant-2 Name: Yashika	Dependant-3 Etc. Name
(i)	Cash	15,000/-	10,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C 5,31,042.70	SBI A/C 11,00,000/-			
		PPF A/C 16,72,460.00	PPF A/C 80,000/-	SSY A/C 9,25,000/-	-	-
		ICICI A/C 60,00/-	ICICI A/C 10,000/-			
(iii)	Bonds, Debentures and Shares in companies	2 SBI MUTUAL FUND SIP 5,000/- Monthly each	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY No.- 297477007	LIC POLICY No.- 297477167 ICICI PRUDENTIAL LIFE INSURANCE POLICY 10 LAC	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	25Gm (Gold+Silver)	450Gm (Gold+Silver)	50Gm (Gold+Silver)	50gm (Gold+Silver)	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.



\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JFP at Madanpur (Deoria) (3-4 Bigha)	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	JFP at Deoria (14+10 Decimal Land) and at Gorakhpur (14 dec. Land)	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	JFP at Umanagar, Deoria	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Apartment at Patna 1545 (Sqft.)	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13/02/2025
(a)	(i) Loans from Banks	SBI, RAJBHAWAN BRANCH, PATNA (30 Lac)	26,11,121/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL



	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR (2024-25) PAN No.- DJDPS3913R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110051399879

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature:

Name of Employee: Janmejay Shukla  
Designation: PS (Govt.) Honorable Whip,  
Ruling Party, Bihar Vidhan Sabha  
Department: Parliamentary Affairs Department.

Place: Patna

Date: 13/02/25